

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE
LOK SABHA
UNSTARRED QUESTION NO. 2595
TO BE ANSWERED ON THE 05TH AUGUST, 2025

ALLOCATION OF FUNDS UNDER AIF

2595. SHRI BALASHOWRY VALLABHANENI:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) the details of Agriculture Infrastructure Fund (AIF) allocation to states for market linkages, value chain management, etc.; State-wise;
- (b) the details of funds allocated to State of Andhra Pradesh during the last three years and the current year, year-wise; and
- (c) whether Geo-tagging of Agriculture Infrastructure Projects are being done and, if so, the details thereof, with a particular reference to Andhra Pradesh?

ANSWER

THE MINISTER OF STATE FOR AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण राज्य मंत्री (SHRI RAMNATH THAKUR)

(a): The Agriculture Infrastructure Fund (AIF) plays a key role in strengthening market linkages and value chain management by supporting creation of post-harvest infrastructure like primary processing units, warehouses, cold chains, and collection centres. These facilities help reduce wastage, enhance value addition, and ensure better price realization for farmers.

Allocation of ₹1 lakh crore has been made under the Scheme, which is tentatively distributed among States and UTs based on their share in the total value of output from agriculture and allied sectors. However, States can avail the scheme till the completion of sanctioning Rs. 1 lakh crore. This allocation is for medium to long term loans for setting up post harvest management and viable farming assets by various lending institutions. The tentative allocation amongst the States is given at **ANNEXURE-I**.

(b): Against the total Scheme allocation of ₹6,540 crore for the entire duration up to FY 2025-26, the year-wise details of loans sanctioned in the State of Andhra Pradesh during the last three years and the current year are given at **ANNEXURE-II**.

(c): As on 30th June, 2025, out of a total of 1,13,419 projects sanctioned under AIF, 62,630 projects have been geo-tagged including 361 projects out of 3,205 projects in Andhra Pradesh.

ANNEXURE-I**Tentative allocation to States**

S.N	State/ UT	Allocation Amount(in cr)
1	Madhya Pradesh*	11940
2	Andhra Pradesh	6540
3	Maharashtra*	10060
4	Rajasthan	9015
5	Telangana*	4965
6	Karnataka*	5375
7	Gujarat	7282
8	Uttar Pradesh	12831
9	Tamil Nadu	5990
10	Haryana*	4850
11	Punjab*	7050
12	West Bengal	7260
13	Kerala	2520
14	Chhattisgarh*	2490
15	Bihar	3980
16	Odisha	2500
17	Assam	2050
18	Uttarakhand	785
19	Himachal Pradesh	925
20	Jharkhand	1445
21	Goa	110
22	Delhi	102
23	Jammu and Kashmir & ladakh	900
24	Arunachal Pradesh	290
25	Chandigarh*	20
26	MEGHALAYA	190
27	Mizoram	196
28	Nagaland	230
29	Sikkim	56
30	The Dadra And Nagar Haveli And Daman And Diu	32
31	Andaman And Nicobar Islands	40
32	Manipur	200
33	Tripura	360
34	Puducherry	48
35	Lakshadweep	11

**Revised allocation at the request of States*

ANNEXURE-II

Year-wise details of projects and loans sanctioned in the State of Andhra Pradesh during the last three years and the current year

(Amount in Rs. Crores)

Year	No. of Projects	Sanctioned Amount
2022-23	422	472.3
2023-24	31	265.5
2024-25	952	462.3*
2025-25 (till 30th June 2025)	264	251.1

**in-Principle sanction to the tune of Rs 973 crore to PACS by NABARD*
